

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:256
ANSWERED ON:02.12.2016
Vanishing Companies
Khaire Shri Chandrakant Bhaurao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is aware of companies collecting money from investors and vanish;
- (b) if so, the details thereof along with the number of fraud cases indulged in by vanishing companies reported, number of investors cheated, amount involved, during the last three years and current year, State/ UT-wise;
- (c) whether the names of such companies have been listed on various Stock Exchanges and if so, the details thereof, Company-wise;
- (d) the details of existing guidelines laid down to save investors from such fraudulent companies; and
- (e) the other steps taken/being taken by the Government to protect the investors from such vanishing companies?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (e) A statement is laid on the Table of the House.
